

[Translation]

### Protection of Environment

4814. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are formulating any scheme at national level to protect the environment and operation of industries; and

(b) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) The various schemes formulated by the Government to protect the environment includes the following:-

(1) A National Conservation Strategy and a Policy Statement on Environment have been evolved.

(2) A policy statement for abatement of pollution has been brought out and adopted.

(3) Programme for afforestation of degraded areas have been evolved and implemented.

(4) A National River Conservation Plan to control pollution in major rivers has been formulated.

(5) Emission and effluent standards have been notified for the major categories of polluting industries.

(6) Environmental guidelines have been evolved for siting and operation of industries.

(7) Environmental clearance based on impact assessment and associated studies have been made compulsory for specific projects.

(8) Large and medium sector industries in 17 categories of highly polluting industries have been directed to install pollution control equipment within a stipulated time-frame and legal action is taken against the defaulting units.

(9) For cluster of small-scale units, a scheme for providing Common Effluent Treatment Plants (CETP) have been formulated and is implemented.

(10) A scheme for promoting the development and adoption of clean technology including waste reuse and recycling has been formulated.

(11) For controlling pollution at source from industries, emphasis is made on adoption of clean technologies, adhering to the prescribed standards, recycling and reuse of treated wastes/effluent to the maximum extent possible.

(12) Rules/Guidelines have been formulated under the Environment (Protection) Act, 1986, to regulate the handling of Hazardous Substances.

(13) A scheme for preparation of Zoning Atlas for siting of industries, based on environmental consideration, has been evolved.

(14) National Ambient Air Quality and Water Quality Monitoring Programmes have been launched.

### Tiger Reserves

4815. DR. RAM LAKHAN SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the name and areas of National Parks declared as 'Tiger Reserve Area' in Madhya Pradesh under the Project Tiger Scheme;

(b) whether about fifty tribals are being evicted in Kanha-Palpur Sanctuary of Morena in the Chambal region of Madhya Pradesh;

(c) if so, the full rehabilitation and resettlement facilities being provided to these tribals; and

(d) the number of tiger/lions being shifted from Gujrat to Palpur Kanha Sanctuary (Morena) and the time by which they are to be shifted?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) The names and areas of National Parks in Madhya Pradesh declared as Project Tiger areas, is given as under :

Sl.No.	Name of the Park	Area in Sq. Kms.
(i)	Kanha	1945
(ii)	Indravati	2799
(iii)	Pench	0758
(iv)	Bandhagarh	1162
(v)	Panna	0542

(b) The Government of Madhya Pradesh proposes to relocate, in two phases, tribal families of 189 villages in Kuno-Palpur Wildlife Sanctuary.

(c) In the first phase, the tribal families of 7 villages, namely - Palpur, Paaira, Jakhoda, Maghpura, Laddar, Durreri and Chapreti, are proposed to be shifted at a provisional cost of Rs. 6.63 crores. Out of this, an amount of Rs. 70.72 lakhs has already been released to the Government during the year 1996-97.

Under the "Beneficiary Oriented Scheme for Tribal Development", 100% assistance to the State Governments

provided for the various norms of works approved under scheme, detailed as under :

S.No.	Item of Work	Amount
1.	Land Development (2 hac.)	Rs. 36,000.00
2.	Building material per family	Rs. 36,000.00
3.	Transport of household goods per family	Rs. 1,000.00
4.	Community facility per family	Rs. 9,000.00
5.	Wood lot and fuel reserves per family	Rs. 8,000.00
6.	Pasture and fodder plantation per family	Rs. 8,000.00
7.	Cash Incentive for shifting	Rs. 1,000.00
8.	Miscellaneous activities	Rs. 1,000.00
<b>Total</b>		<b>Rs. 1,00,000.00</b>

(d) The scheme is to shift only lions from Gir National Park of Gujrat which will be taken up only after relocation of villages and other preparatory works are completed. The actual shifting of lions will not take place before three years and the number of lions proposed to be shifted will not be more than two prides.

[English]

#### Dolphins

4816. SHRI HARIN PATHAK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Dolphins are found in the Ganges and are on the verge of extinction;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken to save these rare species from extinction?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) According to the surveys carried out under the Ganga Action Plan, Dolphin population was found as follows :

River Stretch	No. of Dolphins
Rishikesh to Narora	20
Allahabad to Patna	263
Patna to Farrakka	272
Farrakka to Ganga Sagar	152

Although, Dolphin is to be protected under wildlife (Protection) Act, 1972 as Schedule-I animal, it is highly exploited. The reasons for the reduced population of Dolphins over the historical population have been attributed to over-exploitation, incidental catch by fishermen and loss of habitat.

(c) Under the Ganga Action Plan, scientific research covering public awareness and conservation steps were initiated to save the Dolphins from extinction. These included surveys to gather the data on their population status, biology, ecology and migration pattern. The conservation efforts included declaration of the Vikramshila Gangetic Dolphin Sanctuary between Sultanganj and Kahalgaon a 50 km stretch in Bihar. Special programmes on public awareness were conducted under the research programme and the fishermen educated to release the Dolphins incidentally caught in the fishing nets.

[Translation]

#### FPI in U.P.

4817. SHRI RAJENDRA AGNIHOTRI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of schemes implemented in Uttar Pradesh in the food processing sector during 1994-95 and 1995-96; and

(b) the details of achievements made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b) Ministry of Food Processing Industries under its Plan Schemes extends financial assistance for development of food processing industries. During the period 1994-95 and 1995-96 an amount of Rs. 5.14 crores has been provided to the State of Uttar Pradesh in this regard covering the Sectors of Fruit & Vegetables Processing, Meat & Poultry Processing and Grain Processing.

The Projects already implemented include a Buffalo Meat Project, Milk Product Project, Mushroom Processing Project, Backward Linkages and setting up of Food Processing & Training Centres (FPTCs).

[Translation]

#### TADA Detenus

4818. SHRI MOHAMMAD ALI ASHRAF FATMI:  
SHRI KASHI RAM RANA:  
SHRI MADHAVRAO SCIINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of States in which review committees for